

Annexure-5

Name of the corporate debtor: Cals Refineries Limited.....; Date of commencement of liquidation: 25/6/2019 being date of receipt of order(dtd 10/6/2019).....; List of stakeholders as on: 5/9/2019.....

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
	Deputy Commissioner Of Income Tax, circle 5(2), Delhi	Deputy Commissioner Of Income Tax, circle 5(2), Delhi		23/7/2019	8525097490	8525097490	Dept dues			98.78%					
	Commissioner, Commercial	Commissioner, Commercial		23/7/2019	80500	80500	Dept dues			0.0009%					

	Tax, West Bengal	Tax, West Bengal													